

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 203 OF 2016

Dated: 16th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Indian Wind Power Association (IWPA) ...Appellant(s)
Vs.
Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Raj for
Mr. Vishal Gupta

Counsel for the Respondent(s) : Ms. Prerna Singh for
Mr. Pramod Kumar for R.1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **27.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh